

JUDGMENTS FOR THE MONTH OF AUGUST, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>CRL.A(J) 76/2009</u>	KARTIK CH SINGH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
2	1 st	<u>CrI.Rev.P. 25/2013</u>	BABUL DEKA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE P. K. SAIKIA
3	2 nd	<u>WP(C) 2882/2005</u>	M/S LADI STEEL INDUSTRIES PVT. LTD. VS THE ASSAM STATE ELECTRICITY BOARD AND ORS	Electricity Disputes	THE HON'BLE MR. JUSTICE B. K. SHARMA
4	2 nd	<u>WP(C) 4237/2008</u>	SMT. PROVA RANI ACHARJEE VS THE STATE OF ASSAM AND ANR	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE A. K. GOSWAMI
5	2 nd	<u>CRL.A(J) 57/2009</u>	BIRCHA KURMI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
6	2 nd	<u>WP(C) 5890/2009</u>	JAHIRUDDIN AHMED VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE UJJAL BHUYAN
7	2 nd	<u>WP(C) 3911/2010</u>	ATUL CHANDRA BARUAH VS OIL AND NATURAL GAS CORPORATION (ONGC) LTD. & ORS	Promotion	HON'BLE MR. JUSTICE A. K. GOSWAMI
8	2 nd	<u>WP(C) 4348/2011</u>	BISWAJIT DEKA VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR. JUSTICE UJJAL BHUYAN
9	2 nd	<u>WP(C) 4074/2012</u>	THE UNION OF INDIA & 3 ORS VS MOHAMMED ANSARI	Order of the Appellate or Revisional authority	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
10	2 nd	<u>WP(C) 4281/2012</u>	RAJU ALI VS THE UNION OF INDIA & ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE B. K. SHARMA
11	2 nd	<u>WP(C) 1225/2013</u>	M/S BRAHMAPUTRA AUTOMOBILES PVT. LTD. VS THE STATE OF ASSAM AND 2 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE B. K. SHARMA
12	2 nd	<u>WP(C) 1520/2013</u>	M/S D.B. ENTERPRISE VS THE STATE OF ASSAM AND 2 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE B. K. SHARMA
13	5 th	<u>RSA 89/2002</u>	JOGENDRA CHANDRA DAS VS SMTI KIRTIKA DEVI	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
14	5 th	<u>WP(C) 8453/2003</u>	MD KURBAN ALI & ORS VS THE STATE OF ASSAM & ORS	Eviction from land	HON'BLE MR. JUSTICE UJJAL BHUYAN
15	5 th	<u>WP(C) 10279/2003</u>	MAHANANDA SHARMA & ORS VS THE STATE OF ASSAM & ORS	Eviction from land	HON'BLE MR. JUSTICE UJJAL BHUYAN

16	5 th	CRL.A(J) 116/2007	SMTI MANJU LAKRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
17	6 th	RSA 57/2002	BAHADUR ALI & ANR VS OMED ALI & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
18	6 th	WP(C) 6421/2006	FORCE NO. 911520081 ASI (M) SUJIT BHATTACHARJEE VS THE UNION OF INDIA & ORS	Promotion	THE HON'BLE MR. JUSTICE T. VAIPHEI
19	6 th	WP(C) 1723/2009	SAILENDRA NATH KAKATI VS UCO BANK & ORS	Major punishment	HON'BLE MR. JUSTICE UJJAL BHUYAN
20	6 th	WA 269/2012	VIDYA S VS THE STATE OF ARUNACHAL PRADESH AND ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE CHIEF JUSTICE MR. A. K. GOEL HON'BLE MR. JUSTICE A. K. GOSWAMI
21	7 th	WP(C) 4741/2006	SRI GOPINATH SONOWAL VS THE STATE OF ASSAM AND ORS	Settlement of land	HON'BLE MR. JUSTICE N. CHAUDHURY
22	7 th	WP(C) 6328/2006	ALTAP HUSSAIN CHOUDHURY VS THE STATE OF ASSAM & ORS	Retirement benefits	HON'BLE MR. JUSTICE N. CHAUDHURY
23	7 th	RSA 36/2007	IMAN ALI & ORS VS KURPAN ALI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
24	7 th	WP(C) 3466/2009	SRI GAUTAM BISWAS VS THE STATE OF ASSAM AND ORS	Major punishment	HON'BLE MR. JUSTICE T. VAIPHEI
25	7 th	WP(C) 3519/2013	MAHAMMAD ALI VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
26	7 th	WP(C) 3578/2013	ALEP HUSSAIN VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
27	7 th	WP(C) 3924/2013	TALEBAR RAHMAN VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
28	8 th	RSA 105/2002	SMTI LAKSHMI PRABHA BORAH & ORS VS SMTI BHAGYA DEVI & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
29	8 th	WP(C) 245/2006	KANTI BHASHAN DEB VS SUDHANGSU NATH AND ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE T. VAIPHEI
30	8 th	CRL.A(J) 40/2008	MD LIAKAT ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS JUSTICE ANIMA HAZARIKA
31	12 th	RSA 141/2002	MD MUBASSIR HUSSAIN VS MD NEKBOR ALI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
32	12 th	CrI.A. 69/2011	MD. NUR ISLAM VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P.K. SAIKIA

33	12 th	CRL.A(J) 142/2012	MD SAMSUDDIN & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
34	12 th	WP(C) 1400/2012	GAUTAM CHAKRABORTY VS THE STATE OF ASSAM AND ORS	Salary and allowances	HON'BLE MR. JUSTICE UJJAL BHUYAN
35	13 th	CrI.A. 268/2006	DILIP BANIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE P. K. SAIKIA
36	13 th	WP(C) 2423/2006	HEMENDRA NATH THAKURIA VS STATE OF ASSAM & ORS	Major punishment	HON'BLE MR. JUSTICE A. K. GOSWAMI
37	13 th	WP(C) 4542/2006	MD. FARID ULLAH ALI VS THE STATE OF ASSAM & ORS	Salary and allowances	THE HON'BLE MR. JUSTICE T. VAIPHEI
38	13 th	CrI.A. 8/2007	BABUL BANIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE P. K. SAIKIA
39	13 th	WP(C) 2047/2007	MISS PUSPA BORGHAIN VS THE UNION OF INDIA & ORS	Other Civil Rules	HON'BLE MR. JUSTICE A. K. GOSWAMI
40	13 th	CRL.A(J) 3/2008	MONA DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
41	13 th	CrI.A. 117/2012	JOYNAL UDDIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN
42	14 th	CrI.A. 257/2006	SAHAB UDDIN KHAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P.K. SAIKIA
43	14 th	WP(C) 1818/2007	FIROZ AHMED KHAN VS UNION OF INDIA & ORS	Major punishment	HON'BLE MR. JUSTICE A. K. GOSWAMI
44	14 th	WP(C) 2361/2007	MULAN DUTTA VS THE STATE OF ASSAM & ORS	Electricity Disputes	HON'BLE MR. JUSTICE A. K. GOSWAMI
45	14 th	CrI.Pet. 187/2013	ANIL AGARWALLA & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
46	14 th	CrI.Rev.P. 60/2013	MD. AZIZUR RAHMAN VS THE STATE OF ASSAM & ANR	Criminal Revisions against orders passed in trial cases	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
47	14 th	WP(C) 2076/2013	DINESH CHANDRA DAS & 7 ORS VS THE STATE OF ASSAM AND 7 ORS	Retirement benefits	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
48	16 th	WP(C) 5870/2006	SMTI PHULZARI BASFOR & ORS VS THE UNION OF INDIA & ORS	Eviction from land	HON'BLE MR. JUSTICE A. K. GOSWAMI
49	16 th	CRL.A(J) 35/2009	MD BILLALUDDIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE P.K. SAIKIA
50	16 th	WP(C) 3698/2009	SMTI VIJAY LAXMI & ORS VS THE UNION OF INDIA & ORS	Retirement benefits	HON'BLE MR. JUSTICE UJJAL BHUYAN
51	16 th	CRL.A(J) 131/2010	SRI PETUKA KHARIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE MR. JUSTICE M. R. PATHAK

52	19 th	RSA 179/2002	KESHAR SINGH BARMAN VS FAUZDAR KAHAR & ORS	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B. P. KATAKEY
53	19 th	WP(C) 2653/2008	SRI AJOY KUMAR CHOUDHURY VS THE STATE OF ASSAM AND ORS	Salary and allowances	HON'BLE MR. JUSTICE UJJAL BHUYAN
54	19 th	WP(C) 2201/2009	UTPAL CH. DAS AND ORS VS THE STATE OF ASSAM AND ORS	Other service matters	HON'BLE MR. JUSTICE A. K.GOSWAMI
55	19 th	WP(C) 5593/2009	HEMANTA HAZARIKA VS THE STATE OF ASSAM AND ORS	Major punishment	HON'BLE MR. JUSTICE UJJAL BHUYAN
56	19 th	CrI.A. 103/2010	ATUL CH. KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. D. AGARWAL
57	19 th	WP(C) 1970/2011	DILIP KUMAR SAHA & 2 ORS VS THE STATE OF ASSAM AND ORS	Promotion	HON'BLE MR. JUSTICE UJJAL BHUYAN
58	19 th	WP(C) 5477/2011	AJOY KR. CHOUDHURY VS THE STATE OF ASSAM AND ORS	Promotion	HON'BLE MR. JUSTICE UJJAL BHUYAN
59	19 th	WP(C) 2356/2012	BAIKUNTHA CHETIA VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings	HON'BLE MR. JUSTICE UJJAL BHUYAN
60	19 th	WP(C) 2868/2013	BARPETA ROAD MUNICIPAL BOARD VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules	HON'BLE MR. JUSTICE UJJAL BHUYAN
61	20 th	WP(C) 2574/2013	HABIBAR RAHMAN VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
62	21 st	CrI.A. 101/2009	RATIA GOWALA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR.JUSTICE A.K.GOEL, CHIEF JUSTICE HON'BLE MR JUSTICE B D AGARWAL
63	21 st	CRL.A(J) 61/2010	SRI JAGANNATH TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
64	21 st	WP(C) 5087/2011	PROBHAT BORAH VS THE STATE OF ASSAM AND ORS	Promotion	THE HON'BLE MR JUSTICE HRISHIKESH ROY
65	21 st	CrI.A. 126/2012	KESHOB BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. D. AGARWAL
66	21 st	WP(C) 3704/2012	JIABUR RAHMAN VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	HON'BLE MR JUSTICE HRISHIKESH ROY
67	21 st	WP(C) 4440/2012	DR. HIRALAL DOURAH VS THE GAUHATI UNIVERSITY & ORS	Retirement benefits	HON'BLE MR. JUSTICE UJJAL BHUYAN
68	22 nd	RSA 153/2002	BHOLA GORE VS MAKUM TEA COMPANY (I) LTD	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
69	22 nd	WP(C) 3749/2005	AGNI BAHADUR CHETRI VS UNION OF INDIA & ORS.	Suspension	HON'BLE MR. JUSTICE UJJAL BHUYAN

70	22 nd	WP(C) 6155/2006	AGNI BAHADUR CHETRI VS UNION OF INDIA & ORS.	Major punishment	HON'BLE MR. JUSTICE UJJAL BHUYAN
71	22 nd	CrI.A. 83/2008	THE STATE OF ASSAM VS DIPANKAR SAHA @ BURA SAHA & ORS	Appeals against conviction for offences under IPC	HON'BLE MR.JUSTICE A.K.GOEL, CHIEF JUSTICE HON'BLE MR JUSTICE B D AGARWAL
72	22 nd	CRL.A(J) 49/2009	INDRESWAR DEORI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
73	22 nd	CrI.A. 172/2009	SANJIB DEY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B. D. AGARWAL
74	22 nd	WP(C) 4351/2009	SMTI QUEEN SARMA VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE T. VAIPHEI
75	22 nd	CRL.A(J) 201/2010	INDRESWAR DEORI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE I. A. ANSARI HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
76	22 nd	MC 3253/2010	C. C. SINGPHO VS KHUMRAL LUNGPHI & 2 ORS	Election Petitions relating to election of members of Legislative assembly	HON'BLE MR JUSTICE I. A. ANSARI
77	23 rd	WP(C) 4309/2006	SRI KIRAN CH. BAISHYA VS FOOD CORPORATION OF INDIA AND ORS	Minor punishment.	THE HON'BLE MR. JUSTICE T. VAIPHEI
78	23 rd	Arb.P. 25/2012	TONGANI TEA COMPANY LIMITED VS ROSSELL INDIA LIMITED (FORMERLY KNOWN AS ROSSELL TEA LIMITED)	Arbitration Cases	HON'BLE MR JUSTICE HRISHIKESH ROY
79	23 rd	CRL.A(J) 125/2012	BIPUL MILI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
80	23 rd	CRL.A(J) 128/2012	SHRI SONTOSH BAILUNG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B D AGARWAL
81	24 th	WP(C) 3838/2010	BINOD KUMAR AGARWALA & 2 ORS VS THE STATE OF ASSAM AND ORS	Promotion	HON'BLE Mr. JUSTICE N. CHAUDHURY
82	26 th	CRL.A(J) 9/2010	SRI DILIP NATH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE M. R. PATHAK
83	26 th	CRL.A(J) 26/2010	MD NASER ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B D AGARWAL HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
84	27 th	CRL.A(J) 32/2010	ALIM UDDIN BARBHUIYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
85	27 th	CrI.A. 51/2010	THE STATE OF ASSAM VS MONINDRA SUKLABAIIDYA & 2 ORS	Appeals against acquittal	HON'BLE MR.JUSTICE A.K.GOEL, CHIEF JUSTICE HON'BLE MR JUSTICE B D AGARWAL
86	27 th	CrI.A. 127/2010	ALIM UDDIN BARBHUIYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B. D. AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH

87	27 th	Crl.Rev.P. 191/2013	SAMSUL HOQUE VS FATEMA BEGUM	Criminal Revisions against orders passed in trial cases	HON'BLE Mr. JUSTICE N. CHAUDHURY
88	29 th	WP(C) 1850/2006	THE WORKMAN SRI ABDUL KHALIK MAJUMDAR VS MANAGEMENT OF PANITOLA TEA ESTATE & ORS	Industrial Disputes Act, 1947	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
89	29 th	CRL.A(J) 130/2012	SRI SANJIB TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE M. R. PATHAK
90	29 th	Crl.A. 166/2012	ABDUL GAFUR & 16 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B D AGARWAL HON'BLE MR JUSTICE N CHAUDHURY
91	30 th	WP(C) 3061/2006	SMTI TARA DEVI & ORS VS STATE OF ASSAM & ORS	Other land matters	THE HON'BLE MR. JUSTICE T. VAIPHEI
92	30 th	CRL.A(J) 116/2010	SRI DINESH SABAR & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE M. R. PATHAK
93	30 th	Crl.Pet. 108/2012	GOPAL SAHA VS UTTAM SAHA & ANR.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE T. VAIPHEI
94	30 th	WP(C) 43/2012	MD MAZNOO HUSSAIN AND ORS VS STATE OF ASSAM AND ORS	Seniority	HON'BLE MR. JUSTICE UJJAL BHUYAN
95	30 th	Crl.Rev.P. 26/2013	SOLEMAN KHAN VS MD. ABDUL NASER AL-FARUQUE & ANR.	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE T. VAIPHEI
96	30 th	Crl.Rev.P. 38/2013	MD. MOINUL HAQUE & 8 ORS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE T. VAIPHEI
97	30 th	WP(C) 1488/2013	AJIJUL HOQUE VS UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
98	30 th	WP(C) 1876/2013	JELEKA BEGUM VS THE UNION OF INDIA & 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
99	30 th	WP(C) 2098/2013	MUSSTT. KHATOON NESSA & 6 ORS VS THE UNION OF INDIA & 2 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
100	30 th	WP(C) 2134/2013	GOPAL DAS VS THE UNION OF INDIA & 2 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA